1977 coal was supplied to Cooperative Societies, associations and traders from linked collieries, where pithead stocks were heavy as well as from free sale collieries.

(b) No. Sir.

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- (c) Question does not arise.
- (d) The Society has represented that their members consist of educated unemployed vouths.
- (e) The Society has been advised that it may draw coal on "first come first served" basis from free sale collieries or secure order from direct consumers who are supplied coal from •Ainked collieries on regular basis.

Malpractices and corruption in the **Institute of Defence Management**

1402. SHRI INDRADEEP SINHA: SHRI S. KUMARAN:

Will the Minister of DEFENCE be pleased to state:

- (a) whether Government are aware of the alleged malpractices and corruption prevalent in the institute of Defence Management;
 - (b) if so, what are the details thereof;
- (c) whether Government have instituted a probe into the matter; and
- (d) if so, what are the details thereof and what action Government have taken in this regard?

THE MINISTER OF **DEFENCE** (SHRI JAGJIVAN RAM); (a) Nothing has come to the notice of the Government.

(b) to (d) Do not arise.

Investigations by CBI into the murder of Shri Mahesh Agrawal of Multai, District Betul, Madhya Pradesh

1403 SHRI INDRADEEP SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to certain comments which appeared in the "Nagpur Times" of the 7th September, 1977 and in the "MP. Chronicle", Bhopal of the 9tl: September, 1977 regarding the mur der of one Shri Mahesh Agrawal of Multai, in District Betul, Madhya Pra desh:
- (b) whether the Central Government have received any request to have this murder case investigated by the C.B.I.; and
- (c) if so, what steps Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) Yes,

(c) A report, in the first instance has been called for from the Government of Madhya Pradesh as the law and order falls exclusively within the jurisdiction of the States under List-II of the VII Schedule to the Constitution of

Request to write off loans given to weavers cooperatives in Andhra Pradesh

1404. SHRI YOGENDRA SHARMA: Will the Minister of INDUSTRY be pleased to

- (a) whether it is a fact that the Andhra Pradesh Minister for Textiles and Handlooms has urged upon the Central Government to write off oil the loans extended by the Reserve Bank of India to the Weavers' Co-operatives in the cyclone ravaged coastal area of Andhra Pradesh; and
- (b) if so, what the details thereof and what action Government have taken thereon?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES); (a) Yes, Sir.

(b) The matter will be further considered after receipt of detailed